(b) Supplementary Nutrition (SN) is one of the six services provided at the Anganwadi Centres under the Anganwadi Services of Umbrella ICDS Scheme. The States/UTs are responsible to implement the Scheme including management, control and distribution of Supplementary Nutrition. Government of India issue guidelines; releases its share of funds and monitors the scheme. Whenever any complaint about leakages, poor quality of food supplements of Supplementary Nutrition or any issue connected therewith is received, the same is forwarded to the States/UTs for rectification/action. A report on complaints containing serious allegations is sought by the Ministry.

Government has introduced 5-tier monitoring and review mechanism at different levels (National/ State/ District/ Block and Village level) for monitoring the status of Anganwadi Centres. Government has issued guidelines on 31.03.2011 for Constitution of Monitoring and Review Committees at different levels to review progress in implementation of the Anganwadi Services Scheme. Composition and key roles of such committees at different levels have been defined and with a view to strengthen and make the scheme more participatory, Panchayati Raj institutions and MPs and ML As have been assigned representation on various committees at State, District and Block level Monitoring Committees.

Besides the in-built five-tier monitoring system, the newly set up POSHAN Mission has ICT-based real-time monitoring system through Common Application Software (CAS). To digitize and computerize the data generated at the AWCs, Tablets and Smart Phones are provided to Lady Supervisors and Anganwadi workers.

Rehabilitation scheme for Vrindavan based widows

- 300. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to refer to answer to Unstarred Question 2160 given in Rajya Sabha on the 12 December, 2012 and state:
- (a) the updated status of action taken by the Central Government, in consultation with the State Government of Uttar Pradesh on launching special welfare and rehabilitation scheme for Vrindavan based widows, in view of the Supreme Court's observations to provide all the basic amenities to them;
 - (b) the details of welfare measures taken/initiated, so far; and
- (c) whether Government has any data about the number of widows currently residing at Vrindavan and how many of them are rehabilitated and by when the remaining widows would be rehabilitated?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) The Ministry of Women and Child Development has constructed a Home for Widows at Surirakh Bangar, Vrindavan, Distt. Mathura with a capacity of 1000 widows / to provide them safe and secure place of stay, health services, nutritious food, legal and counseling services. In addition, 8 Swadhar Grehs are functioning in Vrindavan to provide shelter, food, clothing and health as well as economic and social security for the women victims of difficult circumstances which includes widows. In addition, 2 Shelter Homes are run by Uttar Pradesh Government for women including widows in Vrindavan.

(c) Data collected on widows in Census 2011 has been released only up to the district level and data about the number of widows currently residing at Vrindavan is not available with the Ministry. Under Swadhar Greh Scheme 8 Swadhar Grehs with the capacity of 701 inmates including widows and 2 Shelter homes run by Uttar Pradesh Government run Swadhar Greh with the capacity of 300 inmates including widows are functioning at Vrindavan. A home for widows with a capacity of 1000 widows has also been constructed for welfare and rehabilitation of the widows at Vrindavan.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Upgradation of nuclear power plants

3041. SHRI TAPAN KUMAR SEN: Will the PRIME MINISTER be pleased to state:

- (a) the details of nuclear power generation capacity added during the last three years including the current year;
 - (b) the goal set for the current year and the progress made in this regard;
- (c) the quantum of funds spent on maintenance and upgradation of nuclear power plants during the last three years including the current financial year and the cost per unit of power generation; and
- (d) whether Government is planning to expand the capacity of existing and new plants to meet the growing energy needs and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JINTENDRA SINGH): (a) During the last three years, a nuclear power capacity of 2000 MW has been added by the start of commercial operation of the Kudankulam Units 1&2 (KKNPP-1&2 - 2X1000 MW) in Dec-2014 and March-2017 respectively. They have cumulatively generated about 24335 Million Units of electricity as on February, 2018.